

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2232
ANSWERED ON 20.12. 2022

SEAFOOD PROCESSING INDUSTRY

2232. SHRIMATI POONAMBEN MAADAM:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government is taking steps to improve Seafood Processing Industry infrastructure in the country;
- (b) if so, the details thereof;
- (c) the number of registered seafood processing facilities that have been developed during the last two years;
- (d) whether the Government is providing special assistance to the seafood processing industry to tide over the crisis caused by Covid-19; and
- (e) if so, the financial outlay for sea food processing enterprises across the country during the last five years from 2020-21 to 2024-25?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHLAD SINGH PATEL)

(a) & (b): The Ministry of Food Processing Industries (MoFPI) has been implementing an umbrella scheme - Pradhan Mantri Kisan Sampada Yojana (PMKSY) since 2017-18 across the country. PMKSY is a comprehensive package of sub-schemes, aimed at creation of modern infrastructure with efficient supply chain management from farm gate to retail outlet. Under the following sub-schemes of PMKSY, financial support in the form of grants-in-aid is provided for setting up projects including seafood processing industry:

- (i) Mega Food Parks Scheme (MFP) (discontinued w.e.f. 01.04.2021)
- (ii) Integrated Cold Chain and Value Addition infrastructure (Cold Chain)
- (iii) Creation/ Expansion of Food Processing And Preservation Capacities (CEFPPC)
- (iv) Creation of Infrastructure Development for Agro Processing Cluster (APC)
- (v) Creation of Backward and Forward Linkages (CBFL) (discontinued w.e.f. 01.04.2021)

The number of seafood processing projects approved till 12.12.2022 under various schemes of MoFPI is at **Annexure**.

(c): As per the latest Annual Survey of Industries released by Ministry of Statistics and Programme Implementation, number of registered seafood processing units for the years 2018-19 and 2019-20 under the category **Processing and preserving of fish, crustaceans and molluscs and products thereof (NIC code 1020)** are 593 and 654 respectively.

(d) & (e): Though MoFPI has no specific schemes to provide special assistance to seafood processing industries to tide over the crisis caused by Covid-19, MoFPI has, in case of delays in implementation of projects under PMKSY, waived off penalty for the period from 25.03.2020 to 31.05.2020 and from 15.04.2021 to 14.06.2021 on account of Covid-19. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing Pradhan Mantri Matsya Sampada Yojana (PMMSY) with an estimated investment of Rs. 20050 crore for a period of five years from 2020-21 to 2024-25 as a part of Atma Nirbhar Package during Covid-19 pandemic. Under the scheme, in order to improve the post-harvest infrastructure facilities and to reduce post-harvest losses, financial assistance is provided for setting up of ice plants, cold storages, fish transportation vehicles including refrigerated and insulated vehicles, ice/fish holding boxes, etc. Further, upgradation of existing fishing vessels for export competency and procurement of deep sea fishing vessels, development of fishing harbours and fish landing centres and modernization of existing fishing harbours are supported under this scheme.

ANNEXURE REFERRED IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2232 FOR ANSWER ON 20.12.2022 REGARDING “SEAFOOD PROCESSING INDUSTRY”.

Seafood processing projects approved under various schemes of MoFPI

S.No.	Scheme	Number of seafood processing projects approved till 12.12.2022
1.	Mega Food Parks Scheme	3
2.	Integrated Cold Chain and Value Addition Infrastructure	47
3.	Creation/ Expansion of Food Processing And Preservation Capacities	5
4.	Operation Greens	17
5.	Creation of Backward and Forward Linkages	2
	Total	74